NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.117/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. Sunil Dubey

V/s. M/s. Brand Connect Communication (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	shirt ue	rma for R.3	
		e pes for	Aco
2	Dr S. W-	Som peter ner	A
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		R. 201	

<u>ORDER</u>

C.P. No. 117/397-398/CLB/MB/2014

Ld. Counsel for both sides are present

At the request of both the parties, list this matter for hearing on 4th January, 2017.

sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 24.11.2016